

ITEM NO.8

COURT NO.2

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).
34257-34263/2015

AMIT KUMAR AND ANR ETC

Petitioner(s)

VERSUS

STATE OF HARYANA AND ANR ETC

Respondent(s)

WITH

SLP(C) No. 778/2016 (IV-B)

Date : 31-01-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBER]

For Petitioner(s) Mr. Ankit Swarup, Adv.
Mr. Mukul Kumar, AOR

For Respondent(s) Mr. Piyush Hans, Adv.
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) no. 778/2016

IA no. 53533 of 2016 (Application for deleting name of respondent no. 4 to 11 from the array of parties) is allowed.

The names of respondent nos. 4 to 11 are deleted from the array of parties.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master